

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 27th January, 2025

No. LJ(B) 48/2020/181- In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Aldrin L. Barch, MCS, Assistant Commissioners as the Executive Magistrate within East Khasi Hills District, with immediate effect until further orders.

Sd/-
(Cyril V.D. Diengdoh),
Commissioner & Secretary to the
Govt. of Meghalaya
Law Department

Memo No. LJ (B) 48/2020/181 -A,
Copy forwarded to:-

Dated Shillong, the 27th January, 2025

1. The Additional Deputy Commissioner, East Khasi Hills District with reference to your letter No. KCR.20/1/90/Vol-1/50, Dt. 17.01.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannu

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.